

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/14109/2024	SUHIL ZAKKEER VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 () //
2	D-BLAPL/14110/2024	ALBIN VARGHESE VS STATE OF ODISHA	NIRANJAN MAHARANA VS	AMBADOLA /64 /2024 () //
3	D-BLAPL/14112/2024	MAHENDRA KUMAR JENA VS STATE OF ODISHA	ASTAMI TANDIA VS	PLANTSITE /498 /2021 () //
4	D-BLAPL/14114/2024	MITRABHANU GURU @ KUSHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /201 /2018 () //
5	D-BLAPL/14115/2024	SK. RAJU @ SK. RAJO VS STATE OF ODISHA	CHHABI BEHERA VS	BHARATPUR PS /245 /2023 () //
6	D-BLAPL/14118/2024	KHETRAMANI ROHIDAS @ MOTU VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA SADAR /44 /2022 () //
7	D-BLAPL/14119/2024	NIRANJAN BEHERA VS STATE OF ODISHA	ASHOK SAHOO VS	BOUDH /110 /2024 () //
8	D-BLAPL/14120/2024	GAYA NAIK VS STATE OF ODISHA	SULOCHANA PATRO VS	BADAGADA /143 /2024 () //
9	D-BLAPL/14121/2024	KUMAR BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /338 /2021 () //
10	D-BLAPL/14122/2024	TAPAN KUMAR PADHIALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /333 /2023 () //
11	D-BLAPL/14124/2024	K. MURALI REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /548 /2021 () //

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12	D-BLAPL/14125/2024	DANIEL MALI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /47 /2024 () //
13	D-BLAPL/14126/2024	DHNALA VAMSI KRISHNA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KHANDAPARA /72 /2024 () //
14	D-BLAPL/14127/2024	MANU MAHANKUD VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /47 /2024 () //
15	D-BLAPL/14128/2024	UDAYANATH BARAL @ JITU VS STATE OF ODISHA	AMIT BISWAL VS	BADAMBADI /53 /2024 () //
16	D-BLAPL/14129/2024	KISAN @ BABU BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	SAHID NAGAR P.S. /326 /2021 () //
17	D-BLAPL/14132/2024	HAREKRUSHNA PATI VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /113 /2024 () //
18	D-BLAPL/14138/2024	LAXMIDHAR SAHOO @ LUCKY VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /84 /2024 () //
19	D-BLAPL/14140/2024	DAMU BOIPARI VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	JEYPORE MAHILA /9 /2024 () //
20	D-BLAPL/14143/2024	BABU @ RANJIT NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	HANDAPA /31 /2020 () //
21	D-BLAPL/14146/2024	NARENDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /46 /2024 () //
22	D-BLAPL/14148/2024	CHANDAN @ DIBYAJYOTI CHAND VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /169 /2024 () //
23	D-BLAPL/14154/2024	BIKASH @ BIKASH KUMAR RANA	MANAS KUMAR CHAND	JALESWAR /211 /2024

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/14155/2024	ASHIM RANJAN KHATUA @ ASIMA RANJAN KHATUA	BIBHUTI RANJAN MOHANTY	SAHADEV KHUNTA /94 /2024
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/14156/2024	CHAMPA SANTA	ARIJEET MISHRA	JHARIGAM /54 /2024
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/14157/2024	SARATHI SANTA	ARIJEET MISHRA	JHARIGAM /54 /2024
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/14158/2024	BABULA PRADHAN	RAJENDRA NARAYAN ROUT	BADACHANA /72 /2024
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/14160/2024	SANTOSH KUMAR	PARTHA SARATHI DAS	KHURDA ROAD G.R.P.S. /43 /2024
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/14162/2024	TUNTUN PATEL	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/14163/2024	RAHUL KUMAR RAM	S.S.RAY (2)	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/14165/2024	LAXMIPRIYA ROUT	KISHORE KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/14166/2024	SOUMYA RANJAN PRADHAN	ANUP UDAYA SENAPATI	LINGARAJ P.S. /231 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/14169/2024	MANOJ DAS @ NALUA	AMLAN SHAKTI PAUL	BOLAGARH P.S. /97 /2024
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/14170/2024	PRASANTA LENKA	AMLAN SHAKTI PAUL	AIRPORT /301 /2023
		VS	VS	()

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35	D-BLAPL/14171/2024	STATE OF ODISHA KEDAR TAKRI VS	SUBODH KUMAR MOHANTY VS	// LANJIGARH /47 /2024 ()
36	D-BLAPL/14172/2024	STATE OF ODISHA PRASANTA LENKA VS	AMLAN SHAKTI PAUL VS	// AIRPORT /307 /2023 ()
37	D-BLAPL/14173/2024	STATE OF ODISHA KANHU BEHERA VS	SEKH ZAKIR HUSSAIN VS	// JHARSUGUDA SADAR /33 /2022 ()
38	D-BLAPL/14175/2024	STATE OF ODISHA BRAJABANDHU DIGAL VS	SUSANTA KUMAR LENKA VS	// / /0 ()
39	D-BLAPL/14176/2024	STATE OF ODISHA ARUN NAYAK VS	MANORANJAN PADHY VS	// BOIPARIGUDA /132 /2023 ()
40	D-BLAPL/14183/2024	STATE OF ODISHA KARAN PALKA VS	RAKESH KUMAR DAS VS	// MUNIGUDA /192 /2022 ()
41	D-BLAPL/14184/2024	STATE OF ODISHA HADI @ GAJAPATI BEHERA VS	PRAJIT KUMAR PRADHAN VS	// PURUNAKOTE /23 /2020 ()
42	D-BLAPL/14186/2024	STATE OF ODISHA AJU @ AJAYA MOHANTY @ AJAY VS	DEBA KUMAR RATH VS	// TOMANDO /215 /2023 ()
43	D-BLAPL/14190/2024	STATE OF ODISHA TAPAN PAIKRAY VS	HEMANTA KUMAR DAS VS	// CHANDAKA P.S. /122 /2024 ()
44	D-BLAPL/14193/2024	STATE OF ODISHA BALIA DAS VS	DEEPAK KU SAHOO VS	// SORO /725 /2023 ()
45	D-BLAPL/14194/2024	STATE OF ODISHA AMLAN RANJAN PARIDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// DHENKANAL SADAR /303 /2024 () //

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46	D-BLAPL/14195/2024	BALIA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SORO /775 /2023 () //
47	D-BLAPL/14196/2024	BALIA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SORO /815 /2023 () //
48	D-BLAPL/14197/2024	A (AVULA) RAJEEV VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /122 /2023 () //
49	D-BLAPL/14198/2024	BIGHNESWAR BISOI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /154 /2024 () //
50	D-BLAPL/14199/2024	RAJMANDRI KARTHIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /122 /2023 () //
51	D-BLAPL/14200/2024	BIRENDRA SINGH VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
52	D-BLAPL/14205/2024	BABULA PRADHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADACHANA /22 /2024 () //
53	D-BLAPL/14207/2024	RAJEEB KUMAR BISWAL VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAJKANIKA /165 /2024 () //
54	D-BLAPL/14211/2024	BINAYA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /133 /2024 () //
55	D-BLAPL/14213/2024	MAGHI MALLICK VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	BAUNISUNI /67 /2024 () //
56	D-BLAPL/14214/2024	MUJASSIM VS STATE OF ODISHA	SK. ZAFARULLA VS	DAMANJODI /89 /2020 () //
57	D-BLAPL/14217/2024	MADHUSUDAN BAGE	SOUGAT DASH	JAMDA PS /87 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/14218/2024	PUKA @ AJAYA SAMAL	LOKANATH NAYAK	BENTKAR (42 MOUZA) UPD CUTTACK /90 /2024
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/14227/2024	RAKESH NAIK	PRAVASH CHANDRA JENA	KUNDHEIGOLA /45 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/14229/2024	GOURANGA KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/14230/2024	RAMA CHANDRA MALLIK	SURYAKANTA DWIBEDI	PHIRINGIA /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/14231/2024	SANJAY RAY	TUKUNA KUMAR MISHRA	ADVA /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/14234/2024	RINTU @ JIBAN JYOTI MOHANTY	SATYASHREE MOHANTY	BRAHMANITARANG /38 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/14236/2024	BINOD KARADA	BABITA SAHU	PADMAPUR /43 /2024
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/14238/2024	BIJAY KUMAR MOHAPATRA @ BABULI	CHITTARANJAN SWAIN	BALIANTA P.S. /175 /2024
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/14239/2024	MAIKHEL NAYAK	BABITA SAHU	PADMAPUR /43 /2024
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/14240/2024	SANTOSH DALAI	JYOTIRMAYA SAHOO	R.UDAYAGIRI /138 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/14242/2024	MANOJ NAYAK @ MANI	ARUN KUMAR DAS (1)	BANIGOCHA /29 /2024
		VS	VS	()

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69	D-BLAPL/14243/2024	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	SAMVIT MOHANTY VS	// BALIKUDA /97 /2024 ()
70	D-BLAPL/14248/2024	STATE OF ODISHA SK. ABDUL REHEMAN @ LADEN VS	SAKTI PRASAD DAS VS	// BALIPATNA /185 /2023 ()
71	D-BLAPL/14250/2024	STATE OF ODISHA LINKU NAYAK VS	TANMAYA KUMAR MOHANTY VS	// KHANDAGIRI P.S. /120 /2024 ()
72	D-BLAPL/14256/2024	STATE OF ODISHA TANMAY KUMAR MAHARANA VS	SANDIPAN MISHRA VS	// EOW,BHUBANESWAR /3 /2024 ()
73	D-BLAPL/14257/2024	STATE OF ODISHA RAJAT KUMAR VS	SANDIPAN MISHRA VS	// EOW,BHUBANESWAR /20 /2023 ()
74	D-BLAPL/14258/2024	STATE OF ODISHA MANAS CHAND @ MANASH CHAND @ MUNA @ RAHU VS	PRASANTA KUMAR NANDA VS	// BADAGODA P.S. /686 /2023 ()
75	D-BLAPL/14260/2024	STATE OF ODISHA PRASANTA KUMAR GOUDA VS	JITENDRA SAMANTARAY VS	// DIGAPAHANDI /145 /2022 ()
76	D-BLAPL/14261/2024	STATE OF ODISHA SUBHRANJALI MALLICK VS	RAGHUNATH BISWAL VS	// INOCITY PS /33 /2024 ()
77	D-BLAPL/14262/2024	STATE OF ODISHA CHANDAN KUMAR VS	TAPAN KUMAR BEHERA VS	// GHANTAPADA /28 /2023 ()
78	D-BLAPL/14276/2024	STATE OF ODISHA BALABHADRA PATRA VS	SUSIL KUMAR PATTNAIK VS	// / /0 ()
79	D-BLAPL/14283/2024	STATE OF ODISHA SUMAN SETHI VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	// KHURDA MODEL /84 /2024 () //

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80	D-CMAPL/20976/2024 CMAPL/143/2024	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD. VS PRAKASH RAO DORA	ADV VS	// 0 //
81	D-CMAPL/21007/2024	NEW INDIA ASSURANCE CO. L.T.D. VS DAMODAR SAHU	ADV VS	// 0 //
82	D-CMAPL/21133/2024	ADHIKARI PADHAN VS KUELI BAGHAR	ADV VS	// 0 //
83	D-CMAPL/21233/2024	HARISH CHANDRA RAY VS RAJENDRA SAHU	DEBENDRA KUMAR SAHOO-1 VS	// 0 //
84	D-CMAPL/21246/2024	KARU MAJHI VS GOVINDA @ GUMUDI MAJHI	ADV. VS	// 0 //
85	D-CMP/20990/2024	BILASI MUKHI VS BRAHMANANDA SAHOO	BIBHUTI RANJAN MOHANTY VS	// 0 //
86	D-CMP/21115/2024	JYOTI MODI @ MAJITHIA VS CHANDRASHEKHAR MODI	AKASH CHOUDHURY VS	// 0 //
87	D-CMP/21198/2024	S.K.BAKAULLAH VS SK.ABDUL RAFIQUE	SUKANTA KUMAR NAYAK VS	// 0 //
88	D-CMP/21203/2024	ARJUNA SAHOO VS RAMANCHANDRA SHA	SUKANTA KUMAR NAYAK VS	// 0 //
89	D-CONTC/20964/2024	MAHIMA PRASAD SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
90	D-CONTC/20966/2024	BALARAM KAR VS ASWATHY S, I.A.S.	ADV VS	// 0 //
91	D-CONTC/20975/2024	SANAT KUMAR BEHERA	ADV	//

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		VS	VS	0
92	D-CONTC/20988/2024	ROOPA ROSHAN SAHOO, I.A.S. MANDHATA CHHURA	ADV	//
		VS	VS	0
93	D-CONTC/20991/2024	NARASINGHA BHOL ,I.P.S. AGASTI KUMAR SAHU	ADV	//
		VS	VS	0
94	D-CONTC/20993/2024	S.ASWATHY, COMMNR, CUM SECY., S AND ME DEPT SAROJ KUMAR MISHRA	ADV	//
		VS	VS	0
95	D-CONTC/20999/2024	SURENDRA KUMAR, I.A.S. PRANJALI NAYAK	ADV	//
		VS	VS	0
96	D-CONTC/21013/2024	BHABANI SHANKAR CHAINI, DIRECTOR OF H.E DEPT., BBSR, KHORDHA MAHESWAR MOHAPATRA	ADV	//
		VS	VS	0
97	D-CONTC/21018/2024	MEETA RAJIVOLCHAN GAYA PRASAD MANDAL	ADV	//
		VS	VS	0
98	D-CONTC/21029/2024	S. SUSREE ,I.P.S MAYURBHANJ BISHNUPRIYA SAHU	ADV	//
		VS	VS	0
99	D-CONTC/21038/2024	ASWATHY S, I.A.S. SAROJINI CHAYANI	ADV	//
		VS	VS	0
100	D-CONTC/21041/2024	MANORANJAN MALLICK, DIRECTOR SECONDARY EDUCATION, BBSR, KHORDHA JAGABANDHU JENA	ADV	//
		VS	VS	0
101	D-CONTC/21050/2024	MANORANJAN MALLICK, DIRECTOR SECONDARY EDUCATION, BBSR LINGARAJ NAYAK	ARUN KUMAR MISHRA 2	//
		VS	VS	0
102	D-CONTC/21057/2024	STATE OF ODISHA HRUDANANDA SWAIN	SUBHASREE MOHANTY	//
		VS	VS	0

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103	D-CONTC/21059/2024	SHALINI PANDIT, I.A.S. SURAMA MOHANTY VS	SUBHASREE MOHANTY VS	// // 0
104	D-CONTC/21062/2024	SHALINI PANDIT, I.A.S. PUSPALATA MOHAPATRA VS	SUBHASREE MOHANTY VS	// // 0
105	D-CONTC/21064/2024	ARAVIND AGARWAL, I.A.S. PRAVABATI RAY VS	SUBHASREE MOHANTY VS	// // 0
106	D-CONTC/21066/2024	ARAVIND AGARWAL, I.A.S. SOUMYA RANJAN KATA VS	BIYOTKESH MOHANTY VS	// // 0
107	D-CONTC/21076/2024	PRAMOD KUMAR SARANGI, D.E.O, KANDHAMAL SURYAMANI ROUT VS	AMIT PRASAD BOSE VS	// // 0
108	D-CONTC/21081/2024	JAYADRATHA ACHARYA, TAHASILDAR, TIHIDI, BHADRAK GOKULA NANDA JENA VS	ADV VS	// // 0
109	D-CONTC/21083/2024	DINABANDHU MAJHI, I.A.S BIBEKANANDA SOREN VS	ADV VS	// // 0
110	D-CONTC/21090/2024	SANTOSH BALA, I.P.S. SALKHAN MAJHI VS	ADV VS	// // 0
111	D-CONTC/21092/2024	SANTOSH BALA, I.P.S. GOURANGA CHARAN BHOI VS	ADV VS	// // 0
112	D-CONTC/21094/2024	SANTOSH BALA, I.P.S. YUDHISTHIR BUDULA VS	ADV VS	// // 0
113	D-CONTC/21097/2024	SANTOSH BALA, I.P.S. CHAMU HEMBRAM VS	ADV VS	// // 0
		SANTOSH BALA, I.P.S.		//

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114	D-CONTC/21098/2024	NIRANJAN BISI VS SANTOSH BALA, I.P.S.	ADV VS	// 0 //
115	D-CONTC/21100/2024	SAGARLAL MURMU VS SANTOSH BALA, I.P.S.	ADV VS	// 0 //
116	D-CONTC/21105/2024	SAROJINI DEVI VS SUSHANTA KUMAR DASH, DIRECTOR SECONDARY EDU, BBSR	SUDARSHAN PRADHAN VS	// 0 //
117	D-CONTC/21108/2024	RANJIT KUMAR PATRO VS G.MATHIVATHANAN, I.A.S.	ADV VS	// 0 //
118	D-CONTC/21116/2024	BHABANI SANKAR BARIK VS DR. SUJATA MISHRA, C.D.M AND P.H.O, PURI	ADV VS	// 0 //
119	D-CONTC/21119/2024	BANOJ KUMAR JENA VS ARAVIND AGARWAL, SECY., H.E DEPT., BBSR	ADV VS	// 0 //
120	D-CONTC/21121/2024	AMARENDRA NAYAK VS VIR VIKRAM JADHAV, PRINCIPAL SECY., WORKS DEPT.	PRADEEP KUMAR MOHAPATRA VS	// 0 //
121	D-CONTC/21124/2024	KEDARNATH BHOI VS SATYABRATA SAHU, I.A.S.	JASHOBANTA DASH VS	// 0 //
122	D-CONTC/21127/2024	KEDARNATH BHOI VS SATYABRATA SAHU, I.A.S.	JASHOBANTA DASH VS	// 0 //
123	D-CONTC/21130/2024	UTTAM KUMAR NAYAK VS JYOTI RANJAN MISHRA, DIRECTOR ELEMENTARY EDUCATION, BBSR	ADV VS	// 0 //
124	D-CONTC/21139/2024	THOGARANA GUNULAXMI VS RAJEEV GOPALAKRISHNAN, M.S, M/S. BATA INDIA L.T.D.	GIRISH CHANDRA SAHU VS	// 0 //
125	D-CONTC/21141/2024	REGISTRAR (JUDICIAL), O.H.C.	ADV	//

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	CONTC/3921/2024	VS	VS	0
		KHIROD CHANDRA NAYAK		//
126	D-CONTC/21173/2024	BIDYUT BHUSAN KAR	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		SK. JAMIRUDDIN, O.A.S.		//
127	D-CONTC/21180/2024	ANIL KUMAR DAS	ADV	//
		VS	VS	0
		ARVIND AGRAWAL, COMMNR., CUM PRINCIPAL SECY., H.E DEPT.		//
128	D-CONTC/21184/2024	BRAHMANANDA SAHU	ADV	//
		VS	VS	0
		SALINI PANDIT, I.A.S.		//
129	D-CONTC/21213/2024	SITARAM AGARWAL	ADV	//
		VS	VS	0
		VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPTT.		//
130	D-CONTC/21214/2024	SUNITA DAS	SUJAY SHANKER SINGHDEO	//
		VS	VS	0
		SHUBHA SARMA, PRINCIPAL SECY., WOMEN AND CHILD DEVELOPMENT		//
131	D-CONTC/21221/2024	DHIREN KUMAR JENA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
132	D-CONTC/21225/2024	ASHOK KUMAR NANDA	ADV	//
		VS	VS	0
		G.MATHI VATHANAN, I.A.S.		//
133	D-CONTC/21230/2024	BIBHUTI BHUSAN MOHAPATRA	ADV	//
		VS	VS	0
		RAJESH PRABHAKAR PATIL, IAS		//
134	D-CONTC/21232/2024	ABHIMANYU BAL	ADV	//
		VS	VS	0
		SUPRAVA RANI HAZARA, OAS		//
135	D-CONTC/21237/2024	KARUNAKAR ROUT	ADV	//
		VS	VS	0
		SUPRAVA RANI HAZARA, OAS		//
136	D-CONTC/21238/2024	M/S. URMILA STEEL FABRICATION, CUTTACK	GOURI MOHAN RATH	//
		VS	VS	0

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137	D-CONTC/21243/2024	ANU GARG, P.SECY, W.R DEPT. ADHARA GIRI VS	DEBASIS TRIPATHY VS	// // ()
138	D-CONTC/21249/2024	ASWINI KUMAR BHUYAN, TAHASILDAR, RAJNAGAR PRAFULLA KUMAR BHOI VS	BIKASH KUMAR ROUTRAY VS	// // ()
139	D-CONTC/21252/2024	BHABANI SANKAR CHAINI, OAS I RAJKISHORE BALIARSINGH VS	ADV VS	// // ()
140	D-CONTC/21255/2024	ASWATHY S., IAS MANJUSHREE PRADHAN VS	ADV VS	// // ()
141	D-CRLA/14137/2024	BHABANI SHANKAR CHAYANI, DIRECTOR HIGHER EDU. SBI, SADHEIPALI ADB SUNDERGARH VS	AKHAYA KUMAR MISRA VS	// SUNDARGARH TOWN /225 /2013 ()
142	D-CRLA/14151/2024	KULAMANI KALO SOUBHAGYA BEHERA VS	PRADEEP KUMAR DAS VS	// BANARAPAL /365 /2022 ()
143	D-CRLA/14233/2024	STATE OF ODISHA AMIT KUMAR NAG VS	BHARAT BHUSAN ROUTRAY VS	// // ()
144	D-CRLA/14244/2024	STATE OF ODISHA SANDIP AGRAWAL @ SANDEEP AGRWAL VS	JYOTIRMAYA SAHOO VS	// //0 ()
145	D-CRLA/14263/2024	STATE OF ODISHA SRIKANTA SAHOO VS	SOMANATH NANDA VS	// // EOW,BHUBANESWAR /20 /2019 ()
146	D-CRLA/14264/2024	STATE OF ODISHA SASHIKANTA SAHOO VS	SOMANATH NANDA VS	// // EOW,BHUBANESWAR /20 /2019 ()
147	D-CRLLP/14189/2024	STATE OF ODISHA STATE OF ODISHA VS PRASANNA KUMAR MOHANTY	SANGRAM DAS,S.C., VIGILANCE VS	// // BALASORE VIGILANCE /58 /2016 ()

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148	D-CRLMC/14130/2024	PRASANT KUMAR DAS VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	BANAPUR P.S. /42 /2019 () //
149	D-CRLMC/14139/2024	PRAVAT RANAJN MOHAPATRA @ KABU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	SPL.TASK FORCE /1 /2013 () //
150	D-CRLMC/14142/2024	UMAKANTA SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /98 /2023 () //
151	D-CRLMC/14153/2024	BAPI DAS VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	JAGATPUR /186 /2021 () //
152	D-CRLMC/14161/2024	JAGAMOHAN PATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	GOLANTHARA (BERHAMPUR) /538 /2023 () //
153	D-CRLMC/14167/2024	JAGA @ JAGABANDHU DALEI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /347 /2008 () //
154	D-CRLMC/14168/2024	CHILU @ RAMDEV GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /1 /2021 () //
155	D-CRLMC/14178/2024	LAXMIDHAR SETHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /2 /2017 () //
156	D-CRLMC/14182/2024	PRAFULLA KUMAR BALIARSINGH VS STATE OF ODISHA	ASHIT KUMAR DASH VS	CHANDILI /151 /2011 () //
157	D-CRLMC/14185/2024 CRLMC/1771/2024	JUGAL KISHORE ROUT VS STATE OF ODISHA	MIHIR KANTA RATH VS	BHUBAN /156 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000153/2024
158	D-CRLMC/14188/2024	RANJITA MALLIK @ DHAL VS STATE OF ODISHA	SWARUP KUMAR PATTNAIK VS	DHARMASALA /53 /2010 () //
159	D-CRLMC/14202/2024	RAJENDRA DHAMUNDIA	BISWARANJAN DALAI	/ /0

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		VS	VS	()
160	D-CRLMC/14222/2024	DEBASMITA BEHERA CHANDRASEKHAR MALIK	RANJIT MOHANTY	// PATTAMUNDAI /99 /2020
		VS	VS	()
161	D-CRLMC/14232/2024	STATE OF ODISHA RAJA @ ABDUL KALIM KHAN	JUGALA KISHORE PANDA	// BOUDH /160 /2019
		VS	VS	()
162	D-CRLMC/14235/2024	STATE OF ODISHA SANJUKTA DAS	SURYAKANTA DWIBEDI	// KHANDAPARA /24 /2020
		VS	VS	()
163	D-CRLMC/14237/2024	STATE OF ODISHA N. JANAKI	SURYAKANTA DWIBEDI	// BADABAZAR /18 /2012
		VS	VS	()
164	D-CRLMC/14241/2024	STATE OF ODISHA PRASANNA KUMAR MISHRA	SATYABRATA DASH	// / /0
		VS	VS	()
165	D-CRLMC/14247/2024	STATE OF ODISHA SURENDRA BISWAL	PADMANAV BHUTIA	// JAJPUR TOWN /61 /2022
		VS	VS	()
166	D-CRLMC/14252/2024	STATE OF ODISHA KABULA BEHERA @ MAHABHOI	JIBANKANTA PATTANAIAK	// GONDIA /16 /2004
		VS	VS	()
167	D-CRLMC/14253/2024	STATE OF ODISHA MITISH @ MITESH RANJAN LENKA	AMLAN MOHANTY	// TANGI /99 /2024
		VS	VS	()
168	D-CRLMC/14259/2024	STATE OF ODISHA ANUPAM SATAPATHY	DEBASNAN DAS	// KHANDAGIRI P.S. /413 /2006
		VS	VS	()
169	D-CRLMC/14265/2024	STATE OF ODISHA SUMITRA SAHU	SABYASACHI MISHRA	// PHIRINGIA /43 /2020
		VS	VS	()
170	D-CRLMC/14268/2024	STATE OF ODISHA PAPPU KUMAR	AVIJIT PATNAIK	// / /0
		VS	VS	()

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171	D-CRLMC/14285/2024	CBI (REPUBLIC OF INDIA) ASHOK KUMAR SAHOO VS STATE OF ODISHA	VS	// ATHGARH /74 /2006 ()
172	D-CRLMC/14286/2024	SK. REHMET VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// ADVA /134 /2023 ()
173	D-CRLMP/14152/2024	SHAKTIDHAR KUNDU VS STATE OF ODISHA	PRATIK DASH VS	// / /0 ()
174	D-CRLMP/14180/2024	MANJULATA PRUSTY VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// / /0 ()
175	D-CRLMP/14191/2024	PRAVAT KUMAR BISWAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// / /0 ()
176	D-CRLMP/14203/2024	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// / /0 ()
177	D-CRLMP/14210/2024	MANASWINI JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// / /0 ()
178	D-CRLMP/14245/2024	ABHIMANYU PARIDA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// / /0 ()
179	D-CRLMP/14266/2024	ARATI SWAIN VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()
180	D-CRLMP/14267/2024	MAMATA NAYAK VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()
181	D-CRLMP/14271/2024	ANIRUDHA SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// / /0 ()

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182	D-CRLMP/14273/2024	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
183	D-CRLMP/14274/2024	JAGANNATH ROUTRAY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
184	D-CRLMP/14277/2024	SUDHIR DAS VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
185	D-CRLREV/14150/2024	DURGADATTA JANI VS STATE OF ODISHA	RAMDAS ACHARY VS	SEMILLIGUDA /99 /2023 0 //
186	D-CRLREV/14159/2024	KRISHNA NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /314 /2023 0 //
187	D-FAO/21191/2024	SUMATI JENA VS UNION OF INDIA	DHANANJAYA MUNDA VS	// 0 //
188	D-MACA/20984/2024	M/S. NATIONAL INSURANCE CO. L.T.D. VS NIRLIPTA ROUT	SUBRAT SATPATHY VS	// 0 //
189	D-MACA/21111/2024	TATA AIG GENERAL INSURANCE CO.LTD. VS NARAYAN SAHOO	ADAM ALI KHAN VS	// 0 //
190	D-MACA/21166/2024	THE D.M., ORIENTAL INSURANCE CO.LTD. VS SUMITRA DALAI	SOMNATH ROY VS	// 0 //
191	D-MATA/21043/2024	RANJITA NAIK VS KAILASH BERIHA	TRILOCHAN NANDA VS	// 0 //
192	D-MATA/21069/2024	LALIT RANJAN GAMANGO VS SASMITA SABAR	SOUBHAGYA KUMAR DASH VS	// 0 //
193	D-MATA/21248/2024	KRISHNA KINKAR JAGADEV MOHAPATRA	JYOTI PATNAIK	//

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		VS	VS	0
194	D-RPFAM/20981/2024	PRIYANKA MOHANTY PRIYANKA SENAPATI	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
195	D-RPFAM/21047/2024	PRIYABRATA MISHRA KANAK MANJARI BEHERA	TAPASWINI SINHA	//
		VS	VS	0
196	D-RSA/21020/2024	PANKAJ KUMAR BEHERA PRAMOD PRADHAN	RAMA CHANDRA RATH	//
		VS	VS	0
197	D-RVWPET/21016/2024	TAPAN KHUNTULI BINAPANI PATTNAIK	ADV	//
		VS	VS	0
198	D-TRP(C)/21011/2024	UNION OF INDIA PALLAVI GURU	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
199	D-TRP(C)/21186/2024	SUVENDU MOHANTY PUJALIN SAHOO @ PUJALIN SAHU	ABHILASH MISHRA	//
		VS	VS	0
200	D-WA/20968/2024	AMIT KUMAR SAHU STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
201	D-WA/20973/2024	RAMAKANTA BHANJA STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
202	D-WA/20977/2024	PRAMOD KISHORE SARANGI STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
203	D-WA/20986/2024	GOKUL CHANDRA MOHANTY STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	//
		VS	VS	0
204	D-WA/20994/2024	GODABARISH KHETI STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0

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205	D-WA/20998/2024	BIDYADHARA MUDULI DAMAYANTI GIRI VS STATE OF ODISHA	SOUMYA MISHRA VS	// // 0 //
206	D-WA/21001/2024	STATE OF ODISHA VS KALI CHARAN SWAIN	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
207	D-WA/21009/2024 WA/1113/2024	JOGENDRA NATH GHARAI VS CHAIRMAN CUM M.D.,UCO BANK	RABI NARAYAN BEHERA VS	// 0 //
208	D-WA/21012/2024	STATE OF ODISHA VS ASHOK KUMAR BHOI	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
209	D-WA/21014/2024	STATE OF ODISHA VS KALYANKAR TRIPATHY	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
210	D-WA/21024/2024	STATE OF ODISHA VS PRADEEP KUMAR SAHU	SASWAT DAS, A.G.A. VS	// 0 //
211	D-WA/21025/2024	SHREE JAGANNATH MAHAPRABHU, BIJE PURI VS MAHANTA SUKHRAM DAS	SUNSHINE ANAND SWAIN VS	// 0 //
212	D-WA/21031/2024	STATE OF ODISHA VS SABITA PANIGRAHI	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
213	D-WA/21035/2024	STATE OF ODISHA VS SAROJ SAHU	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
214	D-WA/21039/2024	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
215	D-WA/21051/2024	STATE OF ODISHA VS GUNABATI DEI	BIPLAB MOHANTY,A.G.A VS	// 0 //

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216	D-WA/21060/2024	STATE OF ODISHA VS GANESH CHANDRA BHUYAN	SASWAT DAS, A.G.A. VS	// 0 //
217	D-WA/21070/2024	STATE OF ODISHA VS DALAGOBINDA MAHUNTA	SASWAT DAS,A.G.A VS	// 0 //
218	D-WA/21079/2024	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
219	D-WA/21099/2024	STATE OF ODISHA VS TARANISEN GARTIA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
220	D-WA/21112/2024	STATE OF ODISHA VS ARABINDA SAHOO	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
221	D-WA/21129/2024	STATE OF ODISHA VS FAKIR CHARAN DAS	SASWAT DAS, A.G.A. VS	// 0 //
222	D-WA/21138/2024	STATE OF ODISHA VS BENUDHAR SENAPATI	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
223	D-WA/21145/2024	STATE OF ODISHA VS SCHOOL M.C OF BADAJORAMUHAN GOVT. PRIMARY SCHOOL, KENDRAPARA.	SASWAT DAS, A.G.A. VS	// 0 //
224	D-WA/21168/2024	STATE OF ODISHA VS MOHINI PRAVA DAS	SHAKTI PRASAD PANDA, A.G.A. VS	// 0 //
225	D-WA/21196/2024	KONARK MEDICAL VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
226	D-WA/21197/2024	STATE OF ODISHA VS SNEHALATA MOHANTY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
227	D-WA/21199/2024	KISHORE CHANDRA SAHU	GYANALOKA MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WA/21200/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//
		VS	VS	0
		DHANANJAYA MISHRA		//
229	D-WA/21204/2024	SUVADRA MEDICAL STORE@CAMPUS MEDICINE STORE,BALASORE	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WA/21206/2024	STATE OF ODISHA	SUKUMAR GHOSH, A.G.A.	//
		VS	VS	0
		ALOK KUMAR BEHERA		//
231	D-WA/21210/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
		BIBEKANANDA ROUT		//
232	D-WA/21212/2024	M/S.KAR DAY AND NIGHT MEDICAL STORE	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WA/21216/2024	M/S.MAA MEDICAL HALL	SAURAV TIBREWAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WA/21217/2024	ORISSA CAMPUS CHEMISTS ASSOCIATION	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
235	D-WA/21226/2024	M/S.PUJA MEDICALS	GYANALOKA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WA/21231/2024	SUNITA MOHANTY	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WA/21235/2024	NARESH KUMAR AGRAWAL	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WA/21241/2024	M/S. DAY AND NIGHT MEDICAL STORE	SOUMYA MISHRA	//
		VS	VS	0

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239	D-WA/21254/2024	STATE OF ODISHA SHREE RAM TAYAL VS	SOUMYA MISHRA VS	// // 0
240	D-WA/21256/2024	STATE OF ODISHA U.BALARAM PATRA VS	SOUMYA RANJAN MOHANTY VS	// // 0
241	D-WA/21257/2024	STATE OF ODISHA OM PRAKASH BEHERA VS	SOUMYA RANJAN MOHANTY VS	// // 0
242	D-WA/21258/2024	STATE OF ODISHA SIMANCHAL DASH VS	SOUMYA RANJAN MOHANTY VS	// // 0
243	D-WA/21259/2024	STATE OF ODISHA LAXMIDHAR SAHU VS	SOUMYA RANJAN MOHANTY VS	// // 0
244	D-WP(C)/20963/2024	STATE OF ODISHA NIVEDITA MISRA VS	DR.PURUSOTTAM CHULI VS	// // 0
245	D-WP(C)/20965/2024	STATE OF ODISHA SUNANDA PANDA VS	DR.PURUSOTTAM CHULI VS	// // 0
246	D-WP(C)/20967/2024	STATE OF ODISHA DR. JYOTSNA MAYEE ROUT VS	DR.PURUSOTTAM CHULI VS	// // 0
247	D-WP(C)/20969/2024	STATE OF ODISHA BHAGIRATHI PADHI VS	RAMA KRISHNA BISOI VS	// // 0
248	D-WP(C)/20970/2024	STATE OF ODISHA PURNA CHANDRA DASH VS	DR.PURUSOTTAM CHULI VS	// // 0
249	D-WP(C)/20971/2024 WP(C)/11924/2024	STATE OF ODISHA TOPHAN KUMAR NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //

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250	D-WP(C)/20972/2024	SARAT KUMAR PARIDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
251	D-WP(C)/20974/2024 WP(C)/11894/2024	BRAJA KISHORE MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	D-WP(C)/20978/2024	DILLIP KUMAR DEY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/20979/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
254	D-WP(C)/20980/2024	JYOSTNARANI MOHARANA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
255	D-WP(C)/20982/2024	CHANDRAKANTA SAMANTA VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
256	D-WP(C)/20983/2024	SIBANEE SATAPATHY VS STATE OF ODISHA	SATYABRAT JENA VS	// 0 //
257	D-WP(C)/20985/2024 WP(C)/11920/2024	NIBEDITA MOHAPATRA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
258	D-WP(C)/20987/2024	NIRANJAN DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
259	D-WP(C)/20989/2024	DEEPAK KUMAR GURU VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
260	D-WP(C)/20992/2024 WP(C)/11922/2024	M/S PANDA MEDICAL STORE, BALANGIR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
261	D-WP(C)/20995/2024	JAYASHRI SAMANTARAY	SURESH CHANDRA DASH	//

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		VS	VS	0
262	D-WP(C)/20996/2024	COLLECTOR CUM CHAIRMAN, R.T.A.BBSR NRUSINGHA CHARAN JENA	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
263	D-WP(C)/20997/2024	COMMISSIONER CONSOLIDATION, ODISHA SUDHANSU SEKHAR TIWARI @ BINTIA	SURYA NARAYAN SATPATHY	//
		VS	VS	0
264	D-WP(C)/21000/2024	STATE OF ODISHA M/S SAI SAMBHU INFRASTRUCTURE PVT.LTD.,DHENKANAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
265	D-WP(C)/21002/2024	STATE OF ODISHA MANOJ KUMAR MOHAPTRA	ASHOK KUMAR DAS	//
		VS	VS	0
266	D-WP(C)/21003/2024	ADDITIONAL COMMISSIONER OF SURVEY, BERHAMPUR MANOJ KUMAR MOHAPATRA	ASHOK KUMAR DAS	//
		VS	VS	0
267	D-WP(C)/21004/2024	ADDITIONAL COMMISSIONER OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR EKADISHI SAHOO	NIRANJAN BISWAL	//
		VS	VS	0
268	D-WP(C)/21005/2024	STATE OF ODISHA DR. MILON MITRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
269	D-WP(C)/21006/2024	STATE OF ODISHA SARADA KANTA MISHRA	NIRANJAN BISWAL	//
		VS	VS	0
270	D-WP(C)/21008/2024 WP(C)/11908/2024	STATE OF ODISHA GANGADHAR MOHAPATRA	BISWAJIT SAHOO	//
		VS	VS	0
271	D-WP(C)/21010/2024	STATE OF ODISHA NIKHIL ARORA	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
272	D-WP(C)/21015/2024	STATE OF ODISHA UTKAL GALVANIZERS PVT.LTD, CUTTACK	TANMAY MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/21017/2024	REGIONAL PROVIDENT FUND COMMISSIONER-II, EPFO, CUTTACK M/S BISWAL CONSTRUCTION AND CO. BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //
274	D-WP(C)/21019/2024	MANABHANJAN HOTA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
275	D-WP(C)/21021/2024	AMAR DURGA VS CHARGE OFFICER, SETTLEMENT OFFICE	SUJAY SHANKER SINGHDEO VS	// 0 //
276	D-WP(C)/21022/2024	KABIRA PRASAD ROUT VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
277	D-WP(C)/21023/2024	KRUSHNA DHAKAD VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
278	D-WP(C)/21026/2024	GUNANIDHI CHHATRIA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
279	D-WP(C)/21027/2024	TARUNA NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
280	D-WP(C)/21028/2024	RAJENDRA PRASAD DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
281	D-WP(C)/21030/2024	JAGANNATH NAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
282	D-WP(C)/21032/2024	SUBRAT KUMAR PANIGRAHI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
283	D-WP(C)/21033/2024	BISWA BHUSAN BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/21034/2024 WP(C)/11901/2024	MR D GOVINDA RAO VS THE CHAIRMAN, DEPT. OF ATOMIC ENGERGY, MUMBAI	SOUMYA MISHRA VS	// 0 //
285	D-WP(C)/21036/2024	JOGINATH SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
286	D-WP(C)/21037/2024	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, MAYURBHANJ VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
287	D-WP(C)/21040/2024	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
288	D-WP(C)/21042/2024	ANJAN SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
289	D-WP(C)/21044/2024	AMITAV MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
290	D-WP(C)/21045/2024	MANGULU SAHU VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
291	D-WP(C)/21046/2024	RAMA CHANDRA ROUL VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
292	D-WP(C)/21048/2024	KETAKI PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
293	D-WP(C)/21049/2024	LAXMAN ROUL VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
294	D-WP(C)/21052/2024	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
295	D-WP(C)/21053/2024	RAJENDRA MAJHI	SAURAV TIBREWAL	//

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	WP(C)/11904/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/21054/2024	RAJU KUMAR PRADHAN VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
297	D-WP(C)/21055/2024	RUSI SAHOO VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
298	D-WP(C)/21056/2024	PITAMBARA ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
299	D-WP(C)/21058/2024	CHAMPA PATAJOSHI VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //
300	D-WP(C)/21061/2024	JADAB KANHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
301	D-WP(C)/21063/2024	MOHESWAR MOHAPATRA VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
302	D-WP(C)/21065/2024	PRADEEP KUMAR KANHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
303	D-WP(C)/21067/2024	ALAKA MAHAPATRA VS SECRETARY TO GOVT. OF INDIA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
304	D-WP(C)/21068/2024	MAA TARINI PARICHALANA PARISAD, KALAGADA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
305	D-WP(C)/21071/2024	CHANDRA SEKHAR TRIPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
306	D-WP(C)/21072/2024	GOBARDHAN NAYAK VS	ANIL KUMAR BEHERA VS	// 0

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307	D-WP(C)/21073/2024	STATE OF ODISHA PRAVASH CHANDRA MAHAPATRA VS PRINCIPAL SECRETARY TO GOVT. OF ODISHA	PRAMODA KUMAR DASH VS	// // 0 //
308	D-WP(C)/21074/2024	UMESH CHANDRA SATAPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
309	D-WP(C)/21075/2024	PRAMOD KUMAR TRIPATHY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
310	D-WP(C)/21077/2024	JUGAL KISHORE SAMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
311	D-WP(C)/21078/2024	ARJUNA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
312	D-WP(C)/21080/2024	BIBHOOTI BHOOSHAN PADHI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
313	D-WP(C)/21082/2024	DULLAV PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
314	D-WP(C)/21084/2024	BHAGABAN BISWAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
315	D-WP(C)/21085/2024	SARBANANDA SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
316	D-WP(C)/21086/2024	PANKAJINI DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
317	D-WP(C)/21087/2024	NIROD KUMAR SAMAL VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

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318	D-WP(C)/21088/2024	DWARIKANATH SWAIN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
319	D-WP(C)/21089/2024	AKSHAYA KUMAR MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
320	D-WP(C)/21091/2024	CHINTAMANI ACHARYA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
321	D-WP(C)/21093/2024	KISHOR GARANAYAK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
322	D-WP(C)/21095/2024	NARAYAN MOHANTY VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
323	D-WP(C)/21096/2024	PRASANNA BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
324	D-WP(C)/21101/2024	GYANARANJAN PATI VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
325	D-WP(C)/21102/2024	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
326	D-WP(C)/21103/2024	RABINDRA KUMAR ROUT VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
327	D-WP(C)/21104/2024	SASHIKANTA MAHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
328	D-WP(C)/21106/2024	ABHIMANYU GIRI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
329	D-WP(C)/21107/2024	BRUNDABAN SAHU	DHANESWAR BEHERA	//

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		VS	VS	0
330	D-WP(C)/21109/2024	STATE OF ODISHA KSHIROD CHANDRA MAHANTA	PRAVAT KUMAR PANDA	//
		VS	VS	0
331	D-WP(C)/21110/2024	STATE OF ODISHA BAISHAKHU BAG	AJAY KUMAR TRIPATHY	//
		VS	VS	0
332	D-WP(C)/21113/2024	STATE OF ODISHA GANESWAR MAHANTA	PRAVAT KUMAR PANDA	//
		VS	VS	0
333	D-WP(C)/21114/2024	STATE OF ODISHA PRABASINI SARANGI	AJAY KUMAR TRIPATHY	//
		VS	VS	0
334	D-WP(C)/21117/2024	STATE OF ODISHA ANNAPURNA MOHANTY	PRAVAT KUMAR PANDA	//
		VS	VS	0
335	D-WP(C)/21118/2024	STATE OF ODISHA SAMBHU NATH MAHAPATRA	AJAY KUMAR TRIPATHY	//
		VS	VS	0
336	D-WP(C)/21120/2024	STATE OF ODISHA DUKHISHYAM JENA	DHANESWAR BEHERA	//
		VS	VS	0
337	D-WP(C)/21122/2024	STATE OF ODISHA NAMITA MANJARI SAHOO	SUNIT SAHOO	//
		VS	VS	0
338	D-WP(C)/21123/2024	STATE OF ODISHA PRAMODA KUMAR PANDA	DHANESWAR BEHERA	//
		VS	VS	0
339	D-WP(C)/21125/2024	STATE OF ODISHA RANJAN KUMAR PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
340	D-WP(C)/21126/2024	STATE OF ODISHA GOLAK KUMAR NAYAK	BIVUDATTA CHALAN	//
		VS	VS	0

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341	D-WP(C)/21128/2024	STATE OF ODISHA HAREKRUSHNA MOHANTY VS	DHANESWAR BEHERA VS	// // 0
342	D-WP(C)/21131/2024	STATE OF ODISHA BHIKARI BARAL VS	DHANESWAR BEHERA VS	// // 0
343	D-WP(C)/21132/2024	STATE OF ODISHA ELECTROLITE INDUSTRY, BBSR VS	UPENDRA KUMAR SAMAL VS	// // 0
344	D-WP(C)/21134/2024	STATE OF ODISHA M/S CHHABRA COAL BENEFICIARIES AND ENERGY VS	JAGJIT SINGH CHHABRA VS	// // 0
345	D-WP(C)/21135/2024	M/S REXON STRIPS LTD SIBA RAM MAHARANA VS	DHANESWAR BEHERA VS	// // 0
346	D-WP(C)/21136/2024	STATE OF ODISHA M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS	UPENDRA KUMAR SAMAL VS	// // 0
347	D-WP(C)/21137/2024	STATE OF ODISHA M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR VS	UPENDRA KUMAR SAMAL VS	// // 0
348	D-WP(C)/21140/2024	STATE OF ODISHA NILAMBAR MAHAR VS	BIJAY KUMAR BEHERA VS	// // 0
349	D-WP(C)/21142/2024	STATE OF ODISHA JALADHAR SINGH VS	SOUMYA MISHRA VS	// // 0
350	D-WP(C)/21143/2024	PRINCIPAL SECRETARY, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR KULAMANI CHHATRIA VS	LAXMINARAYAN PATEL VS	// // 0
351	D-WP(C)/21144/2024	STATE OF ODISHA BASANTA KUMR NAYAK VS	AUROBINDA SAHOO VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/21146/2024	SUDAM CHARAN DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
353	D-WP(C)/21147/2024	NAROTTAM SAHOO VS EXECUTIVE ENGINEER(ELECTRICAL), TACODL	DEBASISH PATNAIK VS	// 0 //
354	D-WP(C)/21148/2024	LOPAMUDRA PUTEL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
355	D-WP(C)/21149/2024	SUDAM CHARAN DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
356	D-WP(C)/21150/2024	JOGESWAR SAHOO VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
357	D-WP(C)/21151/2024	SOUDAMINI ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
358	D-WP(C)/21152/2024	KALANDI CHARAN SAHU VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// 0 //
359	D-WP(C)/21153/2024	KAILASH CHANDRA DASH VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
360	D-WP(C)/21154/2024	BILAS RANJAN KHUNTIA VS ODISHA STATE CIVIL SUPPLIES CORPORATION LTD., BBSR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
361	D-WP(C)/21155/2024	RATIKANTA PARIDA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// 0 //
362	D-WP(C)/21156/2024	KALINGA VAISYA SANGHA RUSHIKULYA ANCHAL, GANJAM VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
363	D-WP(C)/21157/2024	DHARMENDRA PATI	PRADEEP KUMAR MAHAPATRA	//

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		VS	VS	0
364	D-WP(C)/21158/2024	STATE OF ODISHA PRASANNA KUMAR PADHI	DILLIP KUMAR RAY	//
		VS	VS	0
365	D-WP(C)/21159/2024	STATE OF ODISHA KRUTIBASH ROUT	SUDHIR KUMAR MALLICK	//
		VS	VS	0
366	D-WP(C)/21160/2024	STATE OF ODISHA MANOJ KUMAR MISHRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
367	D-WP(C)/21161/2024	STATE OF ODISHA M/S BASANTI ELECTRICALS AND CONSTRUCTION, JAJPUR	UPENDRA KUMAR SAMAL	//
		VS	VS	0
368	D-WP(C)/21162/2024	STATE OF ODISHA PRADEEP KUMAR MALLIK	AUROBINDA SAHOO	//
		VS	VS	0
369	D-WP(C)/21163/2024	STATE OF ODISHA BAILOCHAN ROUT	AUROBINDA SAHOO	//
		VS	VS	0
370	D-WP(C)/21164/2024	STATE OF ODISHA NARAYAN NAG	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
371	D-WP(C)/21165/2024	STATE OF ODISHA SARAT KUMAR JENA	AUROBINDA SAHOO	//
		VS	VS	0
372	D-WP(C)/21167/2024	STATE OF ODISHA TARANI KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
373	D-WP(C)/21169/2024	STATE OF ODISHA DALI SAHOO	BISWAMBAR MOHANTY	//
		VS	VS	0
374	D-WP(C)/21170/2024	UNION OF INDIA M/S. MAMATA RANI SARANGI, BBSR	SANDEEP KUMAR JENA	//
		VS	VS	0

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375	D-WP(C)/21171/2024	STATE OF ODISHA MANOJ KUMAR BHOI VS	NIRANJAN LENKA VS	// // 0
376	D-WP(C)/21172/2024	STATE OF ODISHA DINABANDHU SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
377	D-WP(C)/21174/2024	STATE OF ODISHA SUJATA BEHERA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
378	D-WP(C)/21175/2024	ODISHA STATE CIVIL SUPPLIES CORPORATION LTD., BHUBANESWAR SANTOSH KUMAR MISHRA VS	AJAY KUMAR TRIPATHY VS	// // 0
379	D-WP(C)/21176/2024	STATE OF ODISHA DURGA CHARAN SAHU VS	SUKANTA KUMAR MISHRA VS	// // 0
380	D-WP(C)/21177/2024	STATE OF ODISHA KUSHNA CHARAN ROUT VS	AJAY KUMAR TRIPATHY VS	// // 0
381	D-WP(C)/21178/2024	STATE OF ODISHA LUSI SWAIN VS	SAMEER KUMAR DAS VS	// // 0
382	D-WP(C)/21179/2024	STATE OF ODISHA PETU SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
383	D-WP(C)/21181/2024	STATE OF ODISHA ANIL KUMAR BISWAL VS	SAMEER KUMAR DAS VS	// // 0
384	D-WP(C)/21182/2024	STATE OF ODISHA SHAKTI SWAROOP PATNAIK VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
385	D-WP(C)/21183/2024	ODISHA STATE CIVIL SUPPLY CORPORATION LTD SHREEDHAR BEURA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// // 0 //

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386	D-WP(C)/21185/2024	BASU SUNA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	D-WP(C)/21187/2024	AMBIKA SAHU VS CHIEF MANAGER-CUM-AO, CANARA BANK, BBSR	ASHOK KUMAR SAHOO VS	// 0 //
388	D-WP(C)/21188/2024	ORISSA STATE AIDS CONTROL SOCIETY, BBSR VS THE CHAIRMAN CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	AMIT PATNAIK VS	// 0 //
389	D-WP(C)/21189/2024	DHARMENDRA MAHAKUR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	D-WP(C)/21190/2024	SANJAY PRADHAN VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
391	D-WP(C)/21192/2024	NAVNIIRMAN KRUSHAK SANGATHAN VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
392	D-WP(C)/21193/2024	KAILASH NIAL VS SPECIAL LAND ACQUISITION OFFICER, NUAPADA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
393	D-WP(C)/21194/2024	SUPERINTENDENT ENGINEER (ELECT.), CUTTACK VS PRADYUMNA KUMAR SETHY	LALIT KUMAR MAHARANA VS	// 0 //
394	D-WP(C)/21195/2024	CHETAN KUMAR NAYAK VS ODISHA STATE CIVIL SUPPLY CORPORATION LTD	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
395	D-WP(C)/21201/2024	KALANDI CHARAN SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTAIAIK VS	// 0 //
396	D-WP(C)/21202/2024	BASANTILATA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
397	D-WP(C)/21205/2024	MALATI PATTANAYAK	KUNAL KUMAR SWAIN	//

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		VS	VS	0
		DEBASISH PATTANAYAK		//
398	D-WP(C)/21207/2024	M/S. RATHI STEEL AND POWER, GHAZIABAD	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		OFFICE OF INSPECTOR, SAMBALPUR		//
399	D-WP(C)/21208/2024	BABESH CHANDRA DAS	MANOJ KUMAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/21209/2024	P.S GUNJAN	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/21211/2024	SUSHIL KUMAR SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/21215/2024	ARATI PRADHAN	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/21218/2024	LEKURU NAIK	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/21219/2024	SANTOSH KUMAR SWAIN	MADHUMITA PANDA	//
		VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD		//
405	D-WP(C)/21220/2024	BANBAS PADHAN	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/21222/2024	NAKUL BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/21223/2024	BIJAYA KUMAR SINGH	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/21224/2024	ANIL KUMAR PATRA	AUROBINDA SAHOO	//
		VS	VS	0

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409	D-WP(C)/21227/2024	STATE OF ODISHA KAMAL KUMAR MISHRA VS	AUROBINDA SAHOO VS	// // 0
410	D-WP(C)/21228/2024	STATE OF ODISHA DR.SARAT CHANDRA MISHRA VS	SUSANTA KUMAR LENKA VS	// // 0
411	D-WP(C)/21229/2024	COMMISSIONER, REGIONAL PROVIDENT FUND COMMISIONER EPFO, BBSR PRATAPRUDRA SAHU VS	BISWABIHARI MOHANTY VS	// // 0
412	D-WP(C)/21234/2024	STATE OF ODISHA M/S GINNI MOTOR VS	MADHAB LAL AGARWAL VS	// // 0
413	D-WP(C)/21236/2024	CHIEF COMMISSIONER OF CT AND GST RABINARAYAN MOHAPATRA VS	MOHAMMED RIAZ VS	// // 0
414	D-WP(C)/21239/2024	STATE OF ODISHA RAKESH RANJAN PATTNAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
415	D-WP(C)/21240/2024	STATE OF ODISHA RAJESH BEHERA VS	KHIROD CHANDRA MAJHI VS	// // 0
416	D-WP(C)/21242/2024	R.T.O. DHENKANAL RAKESH RANJAN PATTNAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
417	D-WP(C)/21244/2024	STATE OF ODISHA RAKESH RANJAN PATTNAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
418	D-WP(C)/21245/2024	STATE OF ODISHA MANAS KUMAR SETHY VS	KHIROD CHANDRA MAJHI VS	// // 0
419	D-WP(C)/21247/2024	R.T.O. CHANDIKHOL RAKESH RANJAN PATTNAYAK VS	BRAJA MOHAN SARANGI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/21250/2024	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
421	D-WP(C)/21251/2024	M/S SEA COURT STRUCUTRAL WORKS PVT LTD, BBSR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
422	D-WP(C)/21253/2024	M/S SEA COURT STRUCUTRAL WORKS PVT LTD., BBSR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
423	D-WPCRL/14123/2024	NITYANANDA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /37 /2024 0 //
424	D-WPCRL/14280/2024	RUGGED PHONE ZONE PVT. LTD., KHORDA VS STATE OF UTTAR PRADESH	RAMESH AGARWAL VS	//0 0 //
425	D-ABLAPL/14111/2024	BIJAYA KESHARI SAMANTARAY @ BIJULI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	PURI TOWN /166 /2024 0 //
426	D-ABLAPL/14113/2024	GOUTAM PRADHAN VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	CHAULIAGANJA /96 /2021 0 //
427	D-ABLAPL/14116/2024	SUKANTI MARTHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /128 /2024 0 //
428	D-ABLAPL/14117/2024	BASANTA MAHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /5 /2017 0 //
429	D-ABLAPL/14131/2024	GOPAL HIAL VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /145 /2024 0 //
430	D-ABLAPL/14133/2024	RANJIT PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SPL.TASK FORCE /13 /2024 0 //
431	D-ABLAPL/14134/2024	DIPU MARTHA @ ABHIMANYU MARTHA	AMLAN SHAKTI PAUL	BEGUNIA P.S. /128 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/14135/2024	STATE OF ODISHA RAMESHWAR KUNKAL @ BORA	SARADA PRASAD DASH	// JASHIPUR /95 /2015
		VS	VS	()
433	D-ABLAPL/14136/2024	STATE OF ODISHA BISWAMITRA BAGH	SURESH KUMAR JENA	// / /0
		VS	VS	()
434	D-ABLAPL/14141/2024	STATE OF ODISHA JOGESWARA SAHOO	KEDAR SANKAR SAHU	// MAHABIROD /170 /2023
		VS	VS	()
435	D-ABLAPL/14144/2024	STATE OF ODISHA HRUDANANDA MALIK	SANJAYA KUMAR PATRI	// KENDRAPARA SADAR /251 /2024
		VS	VS	()
436	D-ABLAPL/14145/2024	STATE OF ODISHA DINAKRUSHNA OJHA @ ANU	ARUN KUMAR BEHERA	// JALESWAR /245 /2024
		VS	VS	()
437	D-ABLAPL/14147/2024	STATE OF ODISHA JAGA @ JAGANNATH SAHU @ JAGABANDHU SAHOO	RAMANI KANTA PATTANAİK	// RASOL /138 /2024
		VS	VS	()
438	D-ABLAPL/14149/2024	STATE OF ODISHA TRILOCHAN MALIK	RAJENDRA NARAYAN ROUT	// / /
		VS	VS	()
439	D-ABLAPL/14164/2024	STATE OF ODISHA PRAFULLA KARMI	SATYABRATA PANDA	// / /0
		VS	VS	()
440	D-ABLAPL/14174/2024	STATE OF ODISHA MADHUSUDAN MALIK	SATYA NARAYAN MISHRA 4	// BASUDEVPUR /171 /2024
		VS	VS	()
441	D-ABLAPL/14177/2024	STATE OF ODISHA MANOJ KHILLO	MANORANJAN PADHY	// / /0
		VS	VS	()
442	D-ABLAPL/14179/2024	STATE OF ODISHA SK. LYAKAT ALI	ADAM ALI KHAN	// JASHIPUR /95 /2024
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/14181/2024	STATE OF ODISHA PRANAKRUSHNA TRIPATHY VS	SIDHARTHA MISHRA VS	// CHOUHWAR /254 /2024 ()
444	D-ABLAPL/14187/2024	STATE OF ODISHA CHHABI SAHOO VS	MANOJ KUMAR PANDA VS	// KHUNTUNI /96 /2024 ()
445	D-ABLAPL/14192/2024	STATE OF ODISHA SUSHANTA KUMAR MISHRA VS	SARAT CHANDRA MEKAP VS	// ATTABIRA /114 /2024 ()
446	D-ABLAPL/14201/2024	STATE OF ODISHA RAMA SAHU VS	ASWINI KUMAR MISHRA 3 VS	// BOLAGARH P.S. /101 /2024 ()
447	D-ABLAPL/14204/2024	STATE OF ODISHA SUSHANTA SAHOO @ SUSANTA SAHOO @ SUSHA VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /101 /2024 ()
448	D-ABLAPL/14206/2024	STATE OF ODISHA PREETI RANI PANDA VS	PRAVAT KUMAR NAYAK VS	// RAGHUNATHPALI /240 /2024 ()
449	D-ABLAPL/14208/2024	STATE OF ODISHA KALIM KHAN @ SEIKH KALIM VS	SUSANTA KUMAR TRIPATHY VS	// JAGATSINGPUR /284 /2016 ()
450	D-ABLAPL/14209/2024	STATE OF ODISHA RANJAN SAHU VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /224 /2024 ()
451	D-ABLAPL/14212/2024	STATE OF ODISHA BIBHUTI BHUSAN JENA @ BIBHUTI JENA VS	SUSANTA KUMAR BARAL VS	// MAHANGA /172 /2024 ()
452	D-ABLAPL/14215/2024	STATE OF ODISHA MUNA KHUNTIA @ DEBASIS KHUNTIA VS	CHIRANJAYA MOHANTY VS	// NIALI /162 /2024 ()
453	D-ABLAPL/14216/2024	STATE OF ODISHA LAMBODAR SAHOO VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/14219/2024	BAIKUNTHA SAHOO VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MATHILI /119 /2024 () //
455	D-ABLAPL/14220/2024	RAMANI SIKKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTABANJI /192 /2011 () //
456	D-ABLAPL/14221/2024	KAMALA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /29 /2023 () //
457	D-ABLAPL/14223/2024	BASANTA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
458	D-ABLAPL/14224/2024	KAMALINI GUPTA @ KAMI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	LAXMISAGAR P.S. /260 /2024 () //
459	D-ABLAPL/14225/2024	BASANT KUMAR JENA @ KATIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASTA /84 /2024 () //
460	D-ABLAPL/14226/2024	RANJAN JENA @ KANHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BASTA /84 /2024 () //
461	D-ABLAPL/14228/2024	GIRISH MAHARANA @ GIRISHA MOHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /76 /2024 () //
462	D-ABLAPL/14246/2024	NARENDRA MOHAPATRA @ NALINDRI MOHOAPATRA @ CAMPA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /219 /2024 () //
463	D-ABLAPL/14249/2024	RISHAB JAIN VS STATE OF ODISHA	LAXMAN PRADHAN VS	MURIBAHAL /145 /2024 () //
464	D-ABLAPL/14251/2024	RISHAB JAIN VS STATE OF ODISHA	LAXMAN PRADHAN VS	MURIBAHAL /81 /2024 () //
465	D-ABLAPL/14254/2024	UPENDRA KALASH @ BHIKARI	AMITAV TRIPATHY	NAYAGARH /74 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/14255/2024	STATE OF ODISHA BANAMALI NAYAK	AMITAV TRIPATHY	// ITAMATI /104 /2024
		VS	VS	()
467	D-ABLAPL/14269/2024	STATE OF ODISHA HARENDRA MAJHI	DEBASHIS ROUTRAY	// // 0
		VS	VS	()
468	D-ABLAPL/14270/2024	STATE OF ODISHA JAGAN MALLIK	RABI NARAYAN MOHANTY	// KUMBHARAPARA /135 /2024
		VS	VS	()
469	D-ABLAPL/14272/2024	STATE OF ODISHA PRAVANJAN ROUTRAY @ RINKU	KABIRAJ PRADHAN	// TANGI (KHURDA) /583 /2022
		VS	VS	()
470	D-ABLAPL/14275/2024	STATE OF ODISHA PINKU SAHOO @ PINKU SAHU	KABIRAJ PRADHAN	// TANGI (KHURDA) /866 /2023
		VS	VS	()
471	D-ABLAPL/14278/2024	STATE OF ODISHA MANAS RANJAN MOHAPATRA	ABHISIDDHANTA SAHOO	// KANAS /105 /2024
		VS	VS	()
472	D-ABLAPL/14279/2024	STATE OF ODISHA SARAT PARIDA	TIRTH KUMAR SAHU	// NIHALPRASAD /41 /2024
		VS	VS	()
473	D-ABLAPL/14281/2024	STATE OF ODISHA HARIHAR BOITAI @ TUTU	TIRTH KUMAR SAHU	// RAMACHANDRAPUR /73 /2023
		VS	VS	()
474	D-ABLAPL/14282/2024	STATE OF ODISHA ANKIT NAYAK @ ANKIT PRASAD NAYAK	RAJENDRA NARAYAN ROUT	// BARIPADA TOWN /291 /2024
		VS	VS	()
475	D-ABLAPL/14284/2024	STATE OF ODISHA PRADEEP PRADHAN @ TULU	SANTOSH KUMAR SAMANTARAY	// NIRAKARPUR /328 /2023
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :08/05/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/14189/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS,S.C., VIGILANCE	22/2024
2	D-JCRLA/77/2022 JCRLA/77/2022	SUKDEV HARIJAN MP	ADV.	59/2024
3	D-JCRLA/3059/2024 JCRLA/12/2024	GANESH PRADHAN MP	TUKUNA KUMAR MISHRA	60/2024
4	D-JCRLA/6824/2024 JCRLA/31/2024	MURALI JUANGA MP	TUKUNA KUMAR MISHRA	61/2024
5	D-JCRLA/144/2023 JCRLA/144/2023	SANTOSH MISHRA MP	TUKUNA KUMAR MISHRA	62/2024
6	D-CRLMP/12145/2024 CRLMP/ /	SARASWATI BEHERA MP	KHIROD KUMAR SWAIN	120/2024
7	D-TRP(C)/21011/2024 TRP(C)/ /	PALLAVI GURU MP	SOUBHAGYA KUMAR DASH	121/2024
8	D-TRP(C)/21186/2024 TRP(C)/ /	PUJALIN SAHOO @ PUJALIN SAHU MP	ABHILASH MISHRA	122/2024
9	D-RVWPET/18239/2024 RVWPET/ /	SANJU ORAM MP	SIDHARTH MALLICK	155/2024
10	D-RVWPET/12756/2024 RVWPET/ /	SWETA JAKHODIA MP	SUPRATIK ACHARYA	156/2024
11	D-LAA/18106/2024 LAA/ /	SABITA DAS MP	PRADEEP KUMAR DAS	180/2024
12	D-LAA/18106/2024 LAA/ /	SABITA DAS MP	PRADEEP KUMAR DAS	181/2024
13	D-CMAPL/21133/2024 CMAPL/ /	ADHIKARI PADHAN MP	ADV	204/2024
14	D-CMAPL/21233/2024 CMAPL/ /	HARISH CHANDRA RAY MP	DEBENDRA KUMAR SAHOO	205/2024
15	D-CMAPL/21246/2024 CMAPL/ /	KARU MAJHI MP	ADV.	206/2024
16	D-RPFAM/15565/2024 RPFAM/ /	SANTOSH KUMAR DAS MP	SATYABRATA DASH	210/2024
17	D-MATA/346/2023 MATA/346/2023	BIRANCHI NAIK MP		211/2024
18	D-MATA/21043/2024 MATA/ /	RANJITA NAIK MP	TRILOCHAN NANDA	212/2024
19	D-CONTC/4132/2023 CONTC/4132/2023	SUSHANT KUMAR MP	SUBHASISH DAS	283/2024
20	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	392/2024
21	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	393/2024
22	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	394/2024
23	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	395/2024
24	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	396/2024
25	D-SA/57/2000 SA/57/2000	RAMSANKAR MP	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	397/2024
26	D-SA/57/2000	RAMSANKAR	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	

	SA/57/2000	MP		398/2024
27	D-SA/57/2000	RAMSANKAR	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	
	SA/57/2000	MP		399/2024
28	D-SA/57/2000	RAMSANKAR	M/S.N.C.PATI, M/S.AMIT PR. BOSE, N.HOTA, MR.V.KAR, S.S.ROUTRAY	
	SA/57/2000	MP		400/2024
29	D-CRLREV/14150/2024	DURGADATTA JANI	RAMDAS ACHARY	
	CRLREV/ /	MP		411/2024
30	D-BLAPL/3610/2024	BURHAN AHMAD	S.S.RAY (2)	
	BLAPL/1001/2024	MP		514/2024
31	D-BLAPL/12876/2024	RATNAKAR CHAND		
	BLAPL/4259/2024	MP		515/2024
32	D-BLAPL/4320/2024	RADHI SINGH @ RADHI SING	AMITBISWAL	
	BLAPL/1614/2024	MP		516/2024
33	D-BLAPL/14119/2024	NIRANJAN BEHERA	ASHOK SAHOO	
	BLAPL/ /	MP		517/2024
34	D-BLAPL/10855/2024	AMIT BARDHAN	AMIT BISWAL	
	BLAPL/3478/2024	MP		518/2024
35	D-BLAPL/14119/2024	NIRANJAN BEHERA	ASHOK SAHOO	
	BLAPL/ /	MP		519/2024
36	D-BLAPL/8140/2024	DULLAV SAHU@DURLABH SAHU	PRIYA RANJAN SINGH	
	BLAPL/2492/2024	MP		520/2024
37	D-BLAPL/8589/2024	SASMAL DIGAL		
	BLAPL/2669/2024	MP		521/2024
38	D-BLAPL/12890/2024	SK. RAHIM @ RAJA	DEBA KUMAR RATH	
	BLAPL/4254/2024	MP		522/2024
39	D-BLAPL/12637/2024	SUJIT KUMAR SINGH	DEBA KUMAR RATH	
	BLAPL/4096/2024	MP		523/2024
40	D-BLAPL/12111/2024	GOPINATHAN R		
	BLAPL/3928/2024	MP		524/2024
41	D-BLAPL/12112/2024	REJIKUMAR MC		
	BLAPL/3931/2024	MP		525/2024
42	D-BLAPL/9231/2023	RABI BISOI	BIDYADHAR MANSING	
	BLAPL/9231/2023	MP		526/2024
43	D-BLAPL/5099/2024	BIKASH CHANDRA DAS @ BAPUN	SIDHARTH PRASAD DAS	
	BLAPL/1661/2024	MP		527/2024
44	D-BLAPL/12470/2023	ADITYA@RAJESH BHOI	APURBA DAS	
	BLAPL/12470/2023	MP		528/2024
45	D-BLAPL/12786/2024	BALARAM BISWAL	KHUSBU PANIGRAHI	
	BLAPL/4192/2024	MP		529/2024
46	D-BLAPL/12115/2024	RAHUL SINGH	RASHMIKANTA MAHALIK	
	BLAPL/3935/2024	MP		530/2024
47	D-BLAPL/1986/2022	SUKANTA KUMAR JENA	DEBASIS TRIPATHY	
	BLAPL/1986/2022	MP		531/2024
48	D-RSA/92/2009	KANDARPA PODHA	M/S.AMIT PR.BOSE	
	RSA/92/2009	MP		555/2024
49	D-RSA/92/2009	KANDARPA PODHA	M/S.AMIT PR.BOSE	
	RSA/92/2009	MP		556/2024
50	D-RSA/92/2009	KANDARPA PODHA	M/S.AMIT PR.BOSE	
	RSA/92/2009	MP		557/2024
51	D-CMP/20990/2024	BILASI MUKHI	BIBHUTI RANJAN MOHANTY	
	CMP/ /	MP		564/2024
52	D-CMP/1420/2019	DEBENDRA SAHU	SAMIR KUMAR MISHRA	
	CMP/1420/2019	MP		565/2024
53	D-CMP/1049/2023	RAJ KUMAR AGARWAL	AMIT PRASAD BOSE	
	CMP/1049/2023	MP		566/2024
54	D-CMP/21115/2024	JYOTI MODI @ MAJITHIA	AKASH CHOUDHURY	
	CMP/ /	MP		567/2024
55	D-CMP/18923/2024	DR. SANJAY KAMAT	BANSHIDHAR BAUG	
	CMP/ /	MP		568/2024
56	D-CMP/21198/2024	S.K.BAKAULLAH	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		569/2024
57	D-CMP/21203/2024	ARJUNA SAHOO	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		570/2024

58	D-ABLAPL/7435/2024 ABLAPL/2805/2024	MANAS RANJAN SAHU MP		915/2024
59	D-ABLAPL/9641/2024 ABLAPL/3527/2024	SUSANTA KHILLAR MP		916/2024
60	D-ABLAPL/11241/2024 ABLAPL/4049/2024	JANMA JAYA BARAL MP		917/2024
61	D-ABLAPL/10111/2024 ABLAPL/3816/2024	ASHOK MOHAPATRA @ MITTU MP		918/2024
62	D-ABLAPL/9103/2024 ABLAPL/3265/2024	SUBASH CH. NAIK @ SUBASH NAIK MP		919/2024
63	D-ABLAPL/7905/2024 ABLAPL/2879/2024	RANJIT NAIK MP		920/2024
64	D-ABLAPL/8793/2024 ABLAPL/3151/2024	HIMANSU NAIK MP		921/2024
65	D-ABLAPL/8554/2024 ABLAPL/3076/2024	ASISH @ ASHISHI PRADHAN @ ATALA DEHURY MP		922/2024
66	D-ABLAPL/12414/2018 ABLAPL/12414/2018	RAJAT ALI KHAN@RAJAB ALI KHAN@PALLI MP		923/2024
67	D-ABLAPL/11592/2024 ABLAPL/4165/2024	DEEPAK BAIRAGI MP		924/2024
68	D-ABLAPL/11569/2024 ABLAPL/4159/2024	PADMANABHA BAIRAGI MP		925/2024
69	D-ABLAPL/9568/2023 ABLAPL/9568/2023	ABDUL SAJID @ PAPU @ KAPU KHAN MP	SOUMYA RANJAN DAS	926/2024
70	D-ABLAPL/9968/2024 ABLAPL/3493/2024	SASIKANTA MAJHI @ DILU MAJHI MP		927/2024
71	D-ABLAPL/10831/2023 ABLAPL/10831/2023	KIRAN KUMAR BARIK MP		928/2024
72	D-ABLAPL/9155/2024 ABLAPL/3294/2024	HEMANTA DAS MP		929/2024
73	D-MACA/1027/2017 MACA/1027/2017	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD. MP		991/2024
74	D-MACA/20984/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. L.T.D. MP	SUBRAT SATPATHY	992/2024
75	D-MACA/20984/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. L.T.D. MP	SUBRAT SATPATHY	993/2024
76	D-MACA/1027/2017 MACA/1027/2017	MANAGER CLAIMS T.P.CELL,M/S.NATIONAL INSURANCE CO.LTD. MP		994/2024
77	D-MACA/21111/2024 MACA/ /	TATA AIG GENERAL INSURANCE CO.LTDADAM ALI KHAN MP		995/2024
78	D-MACA/17277/2024 MACA/ /	SAMBHU DAS MP	SARAT CHANDRA SWAIN	996/2024
79	D-MACA/17284/2024 MACA/ /	KALIA DAS MP	SARAT CHANDRA SWAIN	997/2024
80	D-MACA/21166/2024 MACA/ /	THE D.M., ORIENTAL INSURANCE CO.LTDSOMNATH ROY MP		998/2024
81	D-CRLA/14137/2024 CRLA/ /	SBI, SADHEIPALI ADB SUNDERGARH MP	AKHAYA KUMAR MISRA	1170/2024
82	D-CRLA/852/2022 CRLA/852/2022	LAXMAN ADARI MP	M/S.PARIKSHIT PANDA, M.K.PANDA	1171/2024
83	D-CRLA/14151/2024 CRLA/ /	SOUBHAGYA BEHERA MP	PRADEEP KUMAR DAS	1172/2024
84	D-CRLA/14151/2024 CRLA/ /	SOUBHAGYA BEHERA MP	PRADEEP KUMAR DAS	1173/2024
85	D-CRLA/14151/2024 CRLA/ /	SOUBHAGYA BEHERA MP	PRADEEP KUMAR DAS	1174/2024
86	D-CRLA/1168/2022 CRLA/1168/2022	KALIA@KIRAN DAS MP	BHABANI SHANKAR DASPARIDA	1175/2024
87	D-CRLA/183/2020 CRLA/183/2020	PRAMOD BHOL MP	M/S BIKRAM CHANDRA GHADEI	1176/2024
88	D-CRLA/14233/2024 CRLA/ /	AMIT KUMAR NAG MP	BHARAT BHUSAN ROURAY	1177/2024
89	D-CRLA/14244/2024	SANDIP AGRAWAL @ SANDEEP AGRWALJYOTIRMAYA SAHOO		

	CRLA/ /	MP		1178/2024
90	D-CRLA/14244/2024	SANDIP AGRAWAL @ SANDEEP AGRWALJYOTIRMAYA SAHOO		
	CRLA/ /	MP		1179/2024
91	D-CRLA/14263/2024	SRIKANTA SAHOO	SOMANATH NANDA	
	CRLA/ /	MP		1180/2024
92	D-CRLA/14264/2024	SASHIKANTA SAHOO	SOMANATH NANDA	
	CRLA/ /	MP		1181/2024
93	D-CRLA/14264/2024	SASHIKANTA SAHOO	SOMANATH NANDA	
	CRLA/ /	MP		1182/2024
94	D-CRLA/14263/2024	SRIKANTA SAHOO	SOMANATH NANDA	
	CRLA/ /	MP		1183/2024
95	D-CRLMC/4280/2024	LAXMIDHAR BARIK @ CHINTUA	KSHIROD KUMAR ROUT	
	CRLMC/746/2024	MP		1240/2024
96	D-CRLMC/12296/2024	SONU BEHERA @ AKASH BEHERA		
	CRLMC/1489/2024	MP		1241/2024
97	D-CRLMC/3601/2023	DR.ANSHUMAN SAHOO	ASHWINI KUMAR DAS	
	CRLMC/3601/2023	MP		1242/2024
98	D-CRLMC/14130/2024	PRASANT KUMAR DAS	PRATAP KUMAR MOHANTY	
	CRLMC/ /	MP		1243/2024
99	D-CRLMC/14142/2024	UMAKANTA SAHOO	NARENDRA KUMAR LENKA	
	CRLMC/ /	MP		1244/2024
100	D-CRLMC/14161/2024	JAGAMOHAN PATRA	PRASANNA KUMAR PARHI	
	CRLMC/ /	MP		1245/2024
101	D-CRLMC/14182/2024	PRAFULLA KUMAR BALIARSINGH	ASHIT KUMAR DASH	
	CRLMC/ /	MP		1246/2024
102	D-CRLMC/14185/2024	JUGAL KISHORE ROUT	MIHIR KANTA RATH	
	CRLMC/1771/2024	MP		1247/2024
103	D-CRLMC/4051/2023	SONALI DAS	AMARESH CHANDRA SAMAL	
	CRLMC/4051/2023	MP		1248/2024
104	D-CRLMC/4876/2023	KASTURI DEVI	SUSANTA KUMAR BARAL	
	CRLMC/4876/2023	MP		1249/2024
105	D-CRLMC/6978/2024	PRAMOD KUMAR KODAMASINGH		
	CRLMC/1082/2024	MP		1250/2024
106	D-CRLMC/14235/2024	SANJUKTA DAS	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		1251/2024
107	D-CRLMC/14247/2024	SURENDRA BISWAL	PADMANAV BHUTIA	
	CRLMC/ /	MP		1252/2024
108	D-CRLMC/14252/2024	KABULA BEHERA @ MAHABHOI	JIBANKANTA PATTANAIAK	
	CRLMC/ /	MP		1253/2024
109	D-CRLMC/14259/2024	ANUPAM SATAPATHY	DEBASNAN DAS	
	CRLMC/ /	MP		1254/2024
110	D-CRLMC/14268/2024	PAPPU KUMAR	AVIJIT PATNAIK	
	CRLMC/ /	MP		1255/2024
111	D-CRLMC/1255/2024	GOBINDA OJHA		
	CRLMC/762/2024	MP		1256/2024
112	D-CRLMC/3726/2023	G.NILU REDDY@G.NILAMADHAB REDDYDEBASHIS ROUSTRAY		
	CRLMC/3726/2023	MP		1257/2024
113	D-CRLMC/14286/2024	SK. REHMET	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		1258/2024
114	D-CRLMC/14286/2024	SK. REHMET	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		1259/2024
115	D-WA/20968/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2973/2024
116	D-WA/20968/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2974/2024
117	D-WA/20968/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	
	WA/ /	MP		2975/2024
118	D-WA/20973/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2976/2024
119	D-WA/20973/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2977/2024
120	D-WA/20973/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		2978/2024

121	D-WA/20977/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2979/2024
122	D-WA/20977/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2980/2024
123	D-WA/20977/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2981/2024
124	D-WA/20986/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2982/2024
125	D-WA/20986/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2983/2024
126	D-WA/20986/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2984/2024
127	D-WA/20994/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2985/2024
128	D-WA/20994/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2986/2024
129	D-WA/20994/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	2987/2024
130	D-WA/20998/2024 WA/ /	DAMAYANTI GIRI MP	SOUMYA MISHRA	2988/2024
131	D-WA/21001/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2989/2024
132	D-WA/21001/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2990/2024
133	D-WA/21001/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	2991/2024
134	D-WA/21009/2024 WA/1113/2024	JOGENDRA NATH GHARAI MP	RABI NARAYAN BEHERA	2992/2024
135	D-WA/21014/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2993/2024
136	D-WA/21014/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2994/2024
137	D-WA/21014/2024 WA/ /	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ, A.S.C.	2995/2024
138	D-WA/21012/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2996/2024
139	D-WA/21012/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2997/2024
140	D-WA/21012/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	2998/2024
141	D-WA/21025/2024 WA/ /	SHREE JAGANNATH MAHAPRABHU, BIJE MP	SUNSHINE ANAND SWAIN	2999/2024
142	D-WA/21025/2024 WA/ /	SHREE JAGANNATH MAHAPRABHU, BIJE MP	SUNSHINE ANAND SWAIN	3000/2024
143	D-WA/21024/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3001/2024
144	D-WA/21024/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	3002/2024
145	D-WA/21031/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	3003/2024
146	D-WA/21031/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	3004/2024
147	D-WA/21031/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA,A.S.C	3005/2024
148	D-WA/21035/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	3006/2024
149	D-WA/21035/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	3007/2024
150	D-WA/21035/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	3008/2024
151	D-WA/21051/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	3009/2024
152	D-WA/21051/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	

	WA/ /	MP		3010/2024
153	D-WA/21051/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		3011/2024
154	D-WA/21060/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3012/2024
155	D-WA/21060/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3013/2024
156	D-WA/1655/2023	RAJ KISHOR PRUSTY	SAMEER KUMAR DAS	
	WA/1655/2023	MP		3014/2024
157	D-WA/21060/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3015/2024
158	D-WA/21070/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3016/2024
159	D-WA/21070/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3017/2024
160	D-WA/21070/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		3018/2024
161	D-WA/21079/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3019/2024
162	D-WA/21079/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3020/2024
163	D-WA/21079/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3021/2024
164	D-WA/21099/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		3022/2024
165	D-WA/21099/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		3023/2024
166	D-WA/21099/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	
	WA/ /	MP		3024/2024
167	D-WA/13906/2024	ODISHA STATE CIVIL SUPPLIES CORP. LTD	DEBARAN PRADHAN	
	WA/ /	MP		3025/2024
168	D-WA/21112/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3026/2024
169	D-WA/21112/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3027/2024
170	D-WA/21112/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3028/2024
171	D-WA/21129/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3029/2024
172	D-WA/21129/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3030/2024
173	D-WA/21129/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3031/2024
174	D-WA/21138/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3032/2024
175	D-WA/21138/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3033/2024
176	D-WA/21138/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		3034/2024
177	D-WA/21145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3035/2024
178	D-WA/21145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3036/2024
179	D-WA/21145/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		3037/2024
180	D-WA/21168/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		3038/2024
181	D-WA/21168/2024	STATE OF ODISHA	SHAKTI PRASAD PANDA, A.G.A.	
	WA/ /	MP		3039/2024
182	D-WA/21196/2024	KONARK MEDICAL	GYANALOKA MOHANTY	
	WA/ /	MP		3040/2024
183	D-WA/21199/2024	KISHORE CHANDRA SAHU	GYANALOKA MOHANTY	
	WA/ /	MP		3041/2024

184	D-WA/21197/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	3042/2024
185	D-WA/21197/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	3043/2024
186	D-WA/21197/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	3044/2024
187	D-WA/21204/2024 WA/ /	SUVADRA MEDICAL STORE@CAMPUS MEDICAL STORE MP	RAJANI BHUSAN MISHRA,A.G.A	3045/2024
188	D-WA/21200/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	3046/2024
189	D-WA/21200/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	3047/2024
190	D-WA/21200/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA, A.G.A.	3048/2024
191	D-WA/21212/2024 WA/ /	M/S.KAR DAY AND NIGHT MEDICAL STORE MP	GYANALOKA MOHANTY	3049/2024
192	D-WA/21210/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3050/2024
193	D-WA/21206/2024 WA/ /	STATE OF ODISHA MP	SUKUMAR GHOSH, A.G.A.	3051/2024
194	D-WA/21210/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3052/2024
195	D-WA/21206/2024 WA/ /	STATE OF ODISHA MP	SUKUMAR GHOSH, A.G.A.	3053/2024
196	D-WA/21210/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	3054/2024
197	D-WA/21216/2024 WA/ /	M/S.MAA MEDICAL HALL MP	SAURAV TIBREWAL	3055/2024
198	D-WA/21217/2024 WA/ /	ORISSA CAMPUS CHEMISTS ASSOCIATION MP	SIDHESWAR MALLIK	3056/2024
199	D-WA/21216/2024 WA/ /	M/S.MAA MEDICAL HALL MP	SAURAV TIBREWAL	3056/2024
200	D-WA/21226/2024 WA/ /	M/S.PUJA MEDICALS MP	GYANALOKA MOHANTY	3057/2024
201	D-WA/21231/2024 WA/ /	SUNITA MOHANTY MP	SOUMYA MISHRA	3058/2024
202	D-WA/21235/2024 WA/ /	NARESH KUMAR AGRAWAL MP	SOUMYA MISHRA	3059/2024
203	D-WA/21241/2024 WA/ /	M/S. DAY AND NIGHT MEDICAL STORE MP	SOUMYA MISHRA	3060/2024
204	D-WA/21254/2024 WA/ /	SHREE RAM TAYAL MP	SOUMYA MISHRA	3061/2024
205	D-WA/21256/2024 WA/ /	U.BALARAM PATRA MP	SOUMYA RANJAN MOHANTY	3062/2024
206	D-WA/21256/2024 WA/ /	U.BALARAM PATRA MP	SOUMYA RANJAN MOHANTY	3063/2024
207	D-WA/21257/2024 WA/ /	OM PRAKASH BEHERA MP	SOUMYA RANJAN MOHANTY	3064/2024
208	D-WA/21257/2024 WA/ /	OM PRAKASH BEHERA MP	SOUMYA RANJAN MOHANTY	3065/2024
209	D-WA/21258/2024 WA/ /	SIMANCHAL DASH MP	SOUMYA RANJAN MOHANTY	3066/2024
210	D-WA/21259/2024 WA/ /	LAXMIDHAR SAHU MP	SOUMYA RANJAN MOHANTY	3067/2024
211	D-WA/21259/2024 WA/ /	LAXMIDHAR SAHU MP	SOUMYA RANJAN MOHANTY	3068/2024
212	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA MP	MANORANJAN MOHANTY,SUJATA JENA	6423/2024
213	D-WP(C)/16777/2024 WP(C)/9398/2024	JATIA NAHAK MP	BIJAYA KUMAR BEHERA 1	6424/2024
214	D-WP(C)/30977/2023 WP(C)/30977/2023	SASHIKANTA JENA MP	BANSHIDHAR SATAPATHY	6425/2024
215	D-WP(C)/32208/2023	DHANESWAR DAS	BANSHIDHAR SATAPATHY	

	WP(C)/32208/2023	MP		6426/2024
216	D-WP(C)/20971/2024 WP(C)/11924/2024	TOPHAN KUMAR NAYAK MP	BANSHIDHAR SATAPATHY	6427/2024
217	D-WP(C)/22042/2023 WP(C)/22042/2023	PRAMOD CHANDRA BISWAL MP	ANJAN KUMAR BISWAL	6428/2024
218	D-WP(C)/20985/2024 WP(C)/11920/2024	NIBEDITA MOHAPATRA MP	PRAMOD KUMAR ROUT	6429/2024
219	D-WP(C)/20989/2024 WP(C)/ /	DEEPAK KUMAR GURU MP	BHAGABAN BEHERA	6430/2024
220	D-WP(C)/6370/2022 WP(C)/6370/2022	DR. DEBADUTTA PANIGRAHI MP	BHARAT JALLI, MR.BIPLAB P.B.BAHALI	6431/2024
221	D-WP(C)/20992/2024 WP(C)/11922/2024	M/S PANDA MEDICAL STORE, BALANGIR SOUMYA RANJAN MOHANTY MP		6432/2024
222	D-WP(C)/20996/2024 WP(C)/ /	NRUSINGHA CHARAN JENA MP	RAJENDRA KUMAR PRADHAN	6433/2024
223	D-WP(C)/21000/2024 WP(C)/ /	M/S SAI SAMBHU INFRASTRUCTURE PVT.LTD, CUTTACK MP	PRADIP KUMAR CHANDRA NAYAK	6434/2024
224	D-WP(C)/21004/2024 WP(C)/ /	EKADISHI SAHOO MP	NIRANJAN BISWAL	6435/2024
225	D-WP(C)/21006/2024 WP(C)/ /	SARADA KANTA MISHRA MP	NIRANJAN BISWAL	6436/2024
226	D-WP(C)/21008/2024 WP(C)/11908/2024	GANGADHAR MOHAPATRA MP	BISWAJIT SAHOO	6437/2024
227	D-WP(C)/15562/2024 WP(C)/8398/2024	ALOK KUMAR NANDA MP	MANOJ KUMAR KHUNTIA	6438/2024
228	D-WP(C)/21015/2024 WP(C)/ /	UTKAL GALVANIZERS PVT.LTD, CUTTACK MP	KANMAY MISHRA	6439/2024
229	D-WP(C)/21056/2023 WP(C)/21056/2023	KABITA MUDULI @ KABITA KRISHNA MUDULI MP	BISWAJIT MOHANTY	6440/2024
230	D-WP(C)/21017/2024 WP(C)/ /	M/S BISWAL CONSTRUCTION AND CO. BALASORE MP	PRASAD DASH	6442/2024
231	D-WP(C)/21022/2024 WP(C)/ /	KABIRA PRASAD ROUT MP	SANJIB MOHANTY	6443/2024
232	D-WP(C)/34846/2023 WP(C)/34846/2023	AGRASENA CONSTRUCTION, SUNDARGARH MP	KISHORE KUMAR MISHRA	6444/2024
233	D-WP(C)/10332/2020 WP(C)/10332/2020	SUDARSANA SAHOO MP	G.BEHERA	6445/2024
234	D-WP(C)/40996/2023 WP(C)/40996/2023	MANORAMA MAHUNTA MP	BIPIN KUMAR NAYAK	6446/2024
235	D-WP(C)/21037/2024 WP(C)/ /	M/S. LAXMI FILLEX, D.I.OFFICE CHHAK, DEEBERHAPATRA MP	DEEBERHAPATRA	6447/2024
236	D-WP(C)/17650/2024 WP(C)/10971/2024	KASHINATH MAHAPATRA MP	GOPAL CHARAN MOHANTY	6448/2024
237	D-WP(C)/21053/2024 WP(C)/11904/2024	RAJENDRA MAJHI MP	SAURAV TIBREWAL	6449/2024
238	D-WP(C)/549/2024 WP(C)/165/2024	M/S SEVEN HILLS ESTATES LTD., PURI MP	SATYA SMRUTI MOHANTY	6450/2024
239	D-WP(C)/41806/2021 WP(C)/41806/2021	RAMESH CHANDRA BEHERA MP		6451/2024
240	D-WP(C)/18282/2024 WP(C)/10375/2024	RAMCHANDRA MURMU MP	ER. NAGENDRA KUMAR MOHANTY	6452/2024
241	D-WP(C)/11273/2024 WP(C)/5930/2024	SUSANT KUMAR BEHERA MP	BHABANI SANKAR TRIPATHY (1)	6453/2024
242	D-WP(C)/19226/2024 WP(C)/10812/2024	M/S SAMAL EQUIPMENT MP		6454/2024
243	D-WP(C)/21068/2024 WP(C)/ /	MAA TARINI PARICHALANA PARISAD, KALAGUDA MP	TRIPATHI KESHARI KHUNTIA	6455/2024
244	D-WP(C)/21067/2024 WP(C)/ /	ALAKA MAHAPATRA MP	PRAVASH CHANDRA MAHAPATRA	6456/2024
245	D-WP(C)/21077/2024 WP(C)/ /	JUGAL KISHORE SAMAL MP	ANAM CHARAN PANDA	6457/2024
246	D-WP(C)/8819/2023 WP(C)/8819/2023	NIRANJAN PRADHAN MP		6458/2024

247	D-WP(C)/19903/2022 WP(C)/19903/2022	GAGAN BEHERA MP	ACHYUTA NANDA ROUTRAY	6459/2024
248	D-WP(C)/8717/2023 WP(C)/8717/2023	TP NORTHERN ODISHA DISTRIBUTION LTD., BBSR MP	TRASHNRA KUMAR TRIPATHY, PRADIPTA KU MOHANTY(SR. ADV.)	6460/2024
249	D-WP(C)/28234/2023 WP(C)/28234/2023	LAXMIDHAR SWAIN MP	DAYANANDA MOHAPATRA	6461/2024
250	D-WP(C)/21132/2024 WP(C)/ /	ELECTROLITE INDUSTRY, BBSR MP	UPENDRA KUMAR SAMAL	6462/2024
251	D-WP(C)/21136/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, BBSR MP	UPENDRA KUMAR SAMAL	6464/2024
252	D-WP(C)/21137/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, BBSR MP	UPENDRA KUMAR SAMAL	6465/2024
253	D-WP(C)/21136/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, BBSR MP	UPENDRA KUMAR SAMAL	6466/2024
254	D-WP(C)/17120/2023 WP(C)/17120/2023	BGR MINING AND INFRA LTD.,BBSR MP		6467/2024
255	D-WP(C)/21154/2024 WP(C)/ /	BILAS RANJAN KHUNTIA MP	BHABANI SANKAR TRIPATHY (1)	6468/2024
256	D-WP(C)/6592/2018 WP(C)/6592/2018	M/S.KARPARA PROJECT ENGINEERING PVT.LTD. MP	RAJJEET ROY	6469/2024
257	D-WP(C)/23381/2022 WP(C)/23381/2022	ANIL KUMAR SENAPATI MP		6470/2024
258	D-WP(C)/21161/2024 WP(C)/ /	M/S BASANTI ELECTRICALS AND CONSTRUCTION, BBSR MP	UPENDRA KUMAR SAMAL	6471/2024
259	D-WP(C)/21155/2024 WP(C)/ /	RATIKANTA PARIDA MP	DHARMENDRA SETHY	6472/2024
260	D-WP(C)/21170/2024 WP(C)/ /	M/S. MAMATA RANI SARANGI, BBSR MP	SANDEEP KUMAR JENA	6473/2024
261	D-WP(C)/21170/2024 WP(C)/ /	M/S. MAMATA RANI SARANGI, BBSR MP	SANDEEP KUMAR JENA	6474/2024
262	D-WP(C)/21174/2024 WP(C)/ /	SUJATA BEHERA MP	BHABANI SANKAR TRIPATHY (1)	6475/2024
263	D-WP(C)/21182/2024 WP(C)/ /	SHAKTI SWAROOP PATTNAIK MP	BHABANI SANKAR TRIPATHY (1)	6476/2024
264	D-WP(C)/21187/2024 WP(C)/ /	AMBIKA SAHU MP	ASHOK KUMAR SAHOO	6477/2024
265	D-WP(C)/21190/2024 WP(C)/ /	SANJAY PRADHAN MP	BHABANI SANKAR TRIPATHY (1)	6478/2024
266	D-WP(C)/21194/2024 WP(C)/ /	SUPERINTENDENT ENGINEER (ELECT.), CUTACK MP	ATUL KUMAR MAHARANA	6479/2024
267	D-WP(C)/21195/2024 WP(C)/ /	CHETAN KUMAR NAYAK MP	BHABANI SANKAR TRIPATHY (1)	6480/2024
268	D-WP(C)/21207/2024 WP(C)/ /	M/S. RATHI STEEL AND POWER, GHAZIABAD MP	SMRUTI MOHANTY	6481/2024
269	D-WP(C)/21208/2024 WP(C)/ /	BABESH CHANDRA DAS MP	MANOJ KUMAR PATI	6482/2024
270	D-WP(C)/3698/2024 WP(C)/1868/2024	M/S BHARAT SECURITY SERVICES, JAJPUR MP	RKSHAYA KUMAR PANDEY	6483/2024
271	D-WP(C)/21229/2024 WP(C)/ /	PRATAPRUDRA SAHU MP	BISWABIHARI MOHANTY	6484/2024
272	D-WP(C)/21236/2024 WP(C)/ /	RABINARAYAN MOHAPATRA MP	MOHAMMED RIAZ	6485/2024
273	D-WP(C)/15340/2024 WP(C)/8526/2024	NABA KUMAR NANDA MP		6486/2024